

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPLE BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 25.03.2021 (THURSDAY)

COURT – IV (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 24 of 2021	Dinesh G. Jaiswal Vs. Punjab National Bank & Anr.	Purushottam Kumar Jha	Aditya Dewan-R1 & R2
2.	Comp. App. (AT) (Ins) No. 80 of 2021	State Bank of India Vs. Bharath Infra Exports and Imports Ltd.	R.P. Kapoor	O.P. Gaggar-R1 Udita Singh-R2
3.	Comp. App. (AT) (Ins) No. 837 of 2020	Maan Aluminium Ltd. Vs. Nitya Electrocontrols Pvt. Ltd.	Samaksh Goyal	Lalitendra Gulani
4.	Comp. App (AT) (Ins) No. 900 of 2020	Kamala Kumar & Ors. Vs. Bharath Hi-Tech Builders Pvt. Ltd.	Ishaan George	Sandeep Bajaj Aakanksha Nehra
5.	Comp. App. (AT) (Ins) No. 1035 of 2020	Nidhi Rekhan Vs. Samyak Projects Pvt. Ltd.	Manish Kaushik	
6.	Comp. App. (AT) No. 207 of 2020	Everest Pharmaceuticals Pvt. Ltd. Vs. Office of Registrar of Companies, West Bengal	Nikhil Jain	

For Hearing

7.	Comp. App. (AT) (Ins) No. 691 of 2020	Securities and Exchange Board of India Vs. Kerala Housing Finance Ltd. (KHFL) & Ors. With	Pratap Venugopal	P D Vincent-R1 Harshad V. Hameed-R2
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8.	Comp. App. (AT) (Ins) No. 692 of 2020	Securities and Exchange Board of India Vs. Kerala Housing Finance Ltd. (KHFL) & Ors.	Pratap Venugopal	P.D. Vincent-RP Harshad V. Hameed- R2
9.	Comp. App (AT) No. 262 of 2019	Safeco Hygiene Films Pvt. Ltd. Vs. Loganmoy Ltd. Matheson Trust 1 Co. (BVI) Ltd. & Ors. With	Aayushi Sharma	Mohit D. Ram-R1
10.	Comp. App (AT) No. 263 of 2019	SBPL Polymers LLP. Vs. Loganmoy Ltd. Matheson Trust Co. (BVI) Ltd. & Ors.	Nakul Mohta	Mohit D. Ram-R1
11.	Comp. App. (AT) No. 64 of 2020	Deepak Kishan Chhabria & Anr. Vs. Orbit Electricals Pvt Ltd & Ors.	Mohit Chadha	Mahesh Agarwal Nishant Rao Nikita Thapar-R1 Himanshu Satija- R2 Abhijeet Sinha-R3 & R4 Shivam Wadhwa- R6

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By the order of Hon'ble Acting Chairperson

-sd/-
Registrar